



भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India

Completion of Recovery Certificate No. 9255 of 2026 against Yogesh Kumar Gupta in the matter of Sadhna Broadcast Limited.

Recovery Certificate No. 9255 of 2026 dated July 27, 2026 was drawn against Yogesh Kumar Gupta (PAN: ABJPG8977G) [Defaulter] for sum of **Rs. 5,76,000/-** (*Rupees Five Lakh Seventy-Six Thousand Only*) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by the WTM Order No. **WTM/AB/ISD/ISD-SEC-5/31442/2025-26** dated **May 29, 2025** in the matter of **Sadhna Broadcast Limited**.

In view of the payment of the amount of **Rs. 5,81,000/-** (*Rupees Five Lakh Eighty-One Thousand Only*) due under the certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and section 225 and rule 12 of the Second Schedule to the Income Tax Act, 1961.

19.08.2026
New Delhi



— Signed

RECOVERY OFFICER

राजन कुमार/Rajan Kumar

वसूली अधिकारी एवं उप महाप्रबंधक

Recovery Officer & Deputy General Manager

भारतीय प्रतिभूति और विनियम बोर्ड

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उत्तरी प्रादेशिक कार्यालय / Northern Regional Office

नई दिल्ली / New Delhi